

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/6384/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT
Barpeta, Assam.

Dated Guwahati the 6th December, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- No. MACT(B)/1262 dated 04.12.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.12.2021 along with station leave permission from the evening of 07.12.2021 till the morning of 09.12.2021**, has been granted. Further, the District and Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/

JT.REGISTRAR (VIGILANCE)

6386

Memo NO.HC.VII-16/2002/6385-1 dated 6.12.2021.
Copy to.

1. The District and Sessions Judge, Barpeta, Assam.
2. The Project Manager, Gauhati High Court.

Sd/ 06/12/21
JT.REGISTRAR (VIGILANCE)

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